RAJYA SABHA

Modernization of thermal power projects

f1867. SHRI LAXMINARAYAN SHARMA: Will the Minister of POWER be pleased to state:

(a) whether it is proposed to get financial assistance from foreign countries for the modernization and renewal of thermal power plants;

(b) if so, by when and the expected amount of financial aid; and

(C) by when, this aid is likely to be received?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) to (c) Yes, Sir. An amount of Euro 96.5 million development assistance has been committed by Germany in December, 2005 under the Indo-German Energy Programme for improving the efficiency of existing thermal power plants.

Additional capacity of power generation

1868. SHRI PRAMOD MAHAJAN: Will the Minister of POWER be pleased to state:

(a) the total capacity addition of power targeted during the years 2005-06 and 2006-07;

(b) in what manner it is shared by the Central Government, State Governments and private sector,

(c) how much it has missed during the year 2005-06; and

(d) if so, the steps that are proposed to be taken to attain in full the targeted addition capacity of power during 2006-07?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) and (b) A capacity addition target of 6934.52 MW comprising of 3470 MW in Central Sector, 2081.92 MW in State Sector and 1332.60 MW in Private Sector has been fixed for 2005-06. A target of 18184 MW, comprising of 7850 MW in Central Sector, 7245.02 MW in State Sector and 3089 MW in Private Sector, has been set tentatively for 2006-07.

(c) A capacity of 3015 MW has already been commissioned till now. A capacity of 2066 MW is likely to be added in balance period of 2005-06.

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[†]Original notice of the question was received in Hindi.

(d) Steps being taken by the Government to achieve capacity additions targets are as under

- (i) Targets were fixed in consultation with the states and Central Power Sector Utilities on the basis of identification of individual projects.
- (ii) Monitoring mechanism has been strengthened. Project specific coordinators identified in Central Electricity Authority for expediting and assistance of project authorities.
- (iii) Review meetings are held with Project authorities for identifying bottlenecks and taking corrective measures.
- (iv) Visits are made by officers to the various projects under construction and various bottlenecks are identified arid solution thereof are decided in consultation with the project authorities. In addition, high level meetings are held for major projects with the state authorities.
- (v) Meetings are held With major equipment suppliers and other major contractors executing the major works of dam, head race tunnel, power house etc for solving the major constraints delaying the execution of the projects at project site/their works.
- (vi) Regular review meetings are held with Central PSUs; BHEL, project authorities.

Financial Assistance for Punjab SEB

1869. SHRI VARINDER SINGH BAJWA: Will the Minister of POWER be pleased to state:

(a) the total financial loss suffered by the Punjab State Electricity Board during the last three years, year-wise; and

(b) the total financial aid given by the Centre to Punjab to strengthen the electricity board during the period?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) As per information complied by the Power Finance Corporation, the Punjab State Electricity Board suffered commercial loss of Rs. 436 crore during the year 2002-03 and Rs. 596 crore during the year 2004-05 while it earned a commercial profit of Rs. 175 crore during the year 2003-04 on accrual basis.

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